


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
EAST DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

The following posting/transfer is hereby made in official exigency, with immediate effect.

Sr. No.	Name of the official	From	To
1.	Sh. Deepak Kumar	Personal Assistant in the Court of Sh. Ayush Sharma, Civil Judge, East District	Personal Assistant in Office Pool, East District
2.	Ms. Aradhana Dwivedi	Personal Assistant in Office Pool, East District	Personal Assistant in the Court of Sh. Ayush Sharma, Civil Judge, East District

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

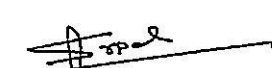

(ASHWANI KUMAR SARPAL)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 10411-1042 Admn. (East)/KKD/Delhi

Dated: 03 JUN 2026

Copy forwarded for information and necessary action to:-

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The Officers concerned, East District, Karkardooma Courts, Delhi.
3. The DDO, East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.)/Incharge, Admn. I, Tis Hazari Courts, Delhi.
5. P.S. to undersigned.
6. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
7. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
8. The Officials concerned.
9. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
10. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.